

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-9-2020

Vishwanath R. Nagvenkar ...Petitioner

v/s.

State of Goa and Ors. ...Respondents

Shri Athnain Naik, Advocate for the petitioner.

Shri Pravin Faldessai, Additional Public Prosecutor for the respondent Nos.1 to 3.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 30th June,2020

P.C.:

Since service is awaited on the respondent no.4, stands over on 10/07/2020.

2. Interim relief, if any, to continue.

NUTAN D. SARDESSAI,J.

mv